

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi – 110023.

No.A-34/NCDRC/2017-2021

1st February, 2022

NOTICE

The Hon'ble President, National Commission, while reviewing the COVID-19 pandemic situation and taking note of the declining trend seen in the positivity rate, is pleased to direct and order, as under:

- (i) the cases listed before the Benches of the National Commission from 7th February, 2022 till further orders shall be heard through Physical Court Hearing as well as Virtual Court Hearing (Video Conferencing);
- (ii) a maximum number of 15 cases in the category of final hearing shall be listed before each Bench including the matters nominated to the Bench and the part heard matters before the Bench, on a working day;
- (iii) all fresh Admission Hearing cases, cases listed in the categories of Admission after Notice, Miscellaneous and Directions shall be listed before Bench No.1 along with the cases nominated to Bench No.1 and part-heard before it;
- (iv) the remaining matters shall be adjourned and listed by the Registry in due course after giving notice to all concerned;
- (v) the list of such matters shall be made available, below the Regular Cause List on each working day, on the website of the National Commission.

This issues with the approval of the Hon'ble President, National Commission, for information of all the concerned.


(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Ld. Sr.PPS to Hon'ble President
2. PS to Hon'ble Dr.S.M.Kantakar, Member
3. PS to Hon'ble Mr.C.Viswanath, Member
4. PS to Hon'ble Ms.Justice Deepa Sharma, Member
5. PS to Hon'ble Mr.Dinesh Singh, Member
6. PS to Hon'ble Mr.Justice Ram Surat Ram (Maurya), Member
7. PS to Hon'ble Mr.Subhash Chandra, Member
8. PS to Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
9. PS to Hon'ble Mr.Binoy Kumar, Member
10. PA to Deputy Registrar,
11. AR (CC), AR(FA), AR(Admin.), OSD(RP)
12. SO (Listing)
13. Court Masters (Non-shorthand)
14. Notice Board
15. SO (IT) – with a request to upload this Notice on the website of NCDRC.